

LOK SABHA  
UNSTARRED QUESTION NO.3075  
TO BE ANSWERED ON 17.12.2015

**CARPET INDUSTRY**

3075. SHRI SUSHIL KUMAR SINGH:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the number of persons engaged in the carpet industry in the country at present, State-wise;
- (b) the details of the core centers of carpet industry in the country;
- (c) the problems being faced by the carpet industry; and
- (d) the steps taken/being taken by the Government to promote the carpet industry?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)  
MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

(a): As per the estimation by Carpet Export Promotion Council, there are around total 20 lakhs workforce engaged in the Indian Handmade Carpet Industry directly or indirectly. The State-wise figures of workforce are not available at present.

(b): The cores centers of Carpet Producing in India are as follows:-

<b>Uttar Pradesh</b>	- Bhadohi, Mirzapur, Varanasi, Agra, Sonbhadra, Saharanpur, Sahajanpur, Jaunpur etc.
<b>Jammu &amp; Kashmir</b>	- Baramullah, Pandipura, Anantnag, Badgam, Leh, Pulwama, Kupwara, Srinagar & Jammu.
<b>Rajasthan</b>	- Jaipur, Tonk, Bikaner etc.
<b>Haryana</b>	- Panipat, Sonapat.
<b>Punjab</b>	- Amritsar, Ambala, Pathankot.
<b>Himachal Pradesh</b>	- Dharamshala.
<b>Gujarat</b>	- Baruch.
<b>Andhra Pradesh</b>	- Eluru.
<b>Telangana</b>	- Warrangal.
<b>Odissa</b>	- Puri, Khurda, Nayagarh, Cuttack, Jagatsinghpur, Dhenkanal.

**(c):** The following problems are being faced by the Carpet Weavers and Exporters in the Carpet industry as reported by Carpet Export Promotion Council;

1. Problems in importation of Wool due to Animal Quarantine Clearance Certificate.
2. Non-inclusion of Handmade Silk Carpets in interest Equalization Scheme @ 3% on pre & post shipment export credit.
3. Non eligibility of “Merchant Exporter” in Interest Equalization Scheme @ 3% on pre & post shipment export credit.
4. Discontinuation of 2% Bonus benefit of Duty Credit Scrip.
5. Non-reflection of shipping Bills on DGFT Server for which the exporters are deprived from the MEIS benefit.
6. Reduction in Duty Drawback rates by 0.10% to 1 % from 23<sup>rd</sup> November, 2015.
7. High Import Duty in South Africa, Latin American Countries (LAC) China, Russia etc.

**(d):** The steps taken/being taken by the Government to promote the carpet industry as follows:-

1. 5% Merchandise Exports from India Scheme (MEIS) Scrip on exports of Hand Made Carpets and other Floor Coverings under MEIS.
2. 3% Interest Equalization Scheme on Pre-Shipment & Post Shipment Credit.
3. Market Development Assistance (MDA) Grant and Market Access Initiative (MAI) Assistance for participation in Fairs & Exhibitions/Reverse/Buyer-Seller Meet in India & abroad.
4. Assistance provided by the Government for marketing study, branding, participation in Fairs & Exhibitions, Buyer-Seller Meet in India & abroad etc. through Marketing and other Scheme.
5. Setting up of Mega Clusters in Bhadohi-MirZapur & Srinagar for increasing manufacturing and exports.
6. Providing Skill Development Training for Carpets weaving.
7. Providing financial assistance for running Carpet Weaving Training Centres in Bhadohi-Varanasi-Mirzapur areas for creating new Artisans/ Weavers with stipend.
8. The Excise & Customs Duties paid for importing inputs are refunded through Duty Drawback channel.
9. Setting up of Indian Institute of Carpet Technology (IICT) at Bhadohi.

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